

the assassination of the late Prime Minister, Smt. Indra Gandhi, lifting of the ban on the All India Sikh Students Federation, and review of the cases of persons held in detention with a view to make further releases. It is unfortunate experience that whenever efforts are underway for finding any solution, extremists in Punjab indulge in violent activities in order to impede progress of these efforts.

6. The Government is fully alive to the situation. Various measures have been taken to contain terrorist activities. These include police protection to known targets of the extremists, identification of sensitive areas, intensive police patrolling, recovery of illicit arms and ammunition by organising special raids and combing operations, extensive checks in vulnerable areas, strengthening of police machinery and streamlining of the intelligence set up. The situation in the State is under constant watch and is being regularly reviewed at the highest level.

7. Hon'ble Members would agree that terrorist activities have no place in a democracy and that issues must be resolved through discussions only. I am sure that the House will agree that terrorism and violence should not be allowed to have a premium in resolving disputes, and will join me in condemning acts of violence. I seek the cooperation of Members and leaders of various parties and groups in maintaining conditions of peace in the State.

PROF. N.G. RANGA (Guntum): And the Press also.

17.11 hrs.

STATEMENT-RE : REPORTED STAY OF SHRI DEEDAR SINGH BAINS AND YOGI HARBHAJAN SINGH IN THE RASHTRAPATI BHAVAN IN 1983.

[English]

THE MINISTER OF HOME AFFAIRS (Shri S.B. CHAVAN): Sir, During the debate in the House on 18th April, 1985 Shri K.K. Tewari mentioned that Shri Deedar Singh

Bains and Yogi Harbhajan Singh had stayed as guests in the Rashtrapati Bhavan in 1983. President's Secretariat have informed the Home Ministry that these two persons had not stayed in the Rashtrapati Bhavan at any time.

SHRI ZAINUL BASHER (Ghazipur):

A very serious situation has developed in Gujarat. A police man has been lynched. The High Court has banned the entry of the Police into certain areas and according to my information, the Policemen have refused to work. I demand the Home Minister should make a statement on this matter.

(Interruptions)

MR. DEPUTY SPEAKER: After collecting the information he will make the statement.

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): I will collect the information and if I succeed in getting all the information required, possibly tomorrow I will be able to make a statement.

DEMANDS FOR GRANTS (GENERAL)  
1985-86—Contd.

[English]

Ministry of Food and Civil  
Supplies—Contd.

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): I have heard with very great interest the discussion on the Demands for Grants of the Ministry of Food and Civil Supplies. Nearly 20 Hon. Members have taken part in the discussion. I am grateful for their interest in the important work this Ministry has undertaken.

While most of the criticism from the Hon. Members was very constructive and has benefited me a lot, some members unfortunately showed a sense of frustration, thoughtlessness and cynicism. They could see nothing right with the functioning of the